NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mishro

	T.P No.	Purpose	Section Section	Name of the Parties
CP62/16	TP51/17	Hearing	433 (e)	D.Srinivasa Rao Hyderabad Vs Advanced Micronic Devices Ltd

SL.NO. NAME (IN CAPITAL) DESIGNATION & PHONE NUMBER REPRESENTATION TO WHOM **SIGNATURE** (Petitioner Respondent)

Counsel for Petitioner is present. Counsel for Respondents is also present.

For hearing, posted to 20.04.2017.

MEMBER (J

MEMBER (T)